

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Saptha Zeal Private Limited Date of Commencement of Liquidation: 12-06-2025; List of Stakeholders as on Date: 25-08-2025; Name of IP: Reuben George Joseph; Process Number: 1; Last 5 digit of registration number: 13326

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	70800					70800	NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors								NA
4	Unsecured financial creditors	1	13309799		13309799				Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	366518510	1	366518510				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	2	72880626				72880626		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		5	452779735	1	379828309	0	72880626	70800	